

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 12.03.2025

No.HC.V-123/2015/ 242 /Estt.### Sri Sanjay Basumatary, Chauffeur of this Registry is hereby directed to appear in the interview to be held on **17.03.2025 (Monday) at 3.00 P.M. in the Conference Hall of Registrar General (2nd floor, New Block)** of the Gauhati High Court, in connection with filling up of 2 (two) vacant posts of Head Chauffeur by way of promotion.

Sri Sanjay Basumatary is to report in the Conference Hall of Registrar General (2nd floor, New Block) at **2.45 P.M.** positively on that day.

By Order,

Sd/- Subhrangsu Dhar

REGISTRAR (JUDICIAL)
[I/C REGISTRAR (ESTT.)]

Memo No.HC.V-123/2015/ 242 A /Estt.

Dated 12.03.2025

Copy to:

1. The Registrar (Vig./Admn.), Gauhati High Court, Guwahati.
2. The Registrar- Cum- Principal Secretary to HCJ, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Service Committee, Guwahati.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati, with a request to upload the notice in the High Court website.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Private Secretary to the Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The Administrative Officer (J), _____, Gauhati High Court, Guwahati.
12. The Court Officer-I, Gauhati High Court, Guwahati with a direction to arrange refreshment for Board Members and other staff, who will be allotted duty on that day.
13. C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Sri Sanjay Basumatary, Gauhati High Court, Guwahati.
15. The Gauhati High Court's Notice Board (Old block/new block).


REGISTRAR (JUDICIAL)
[I/C REGISTRAR (ESTT.)] *D.B.*

12.03.2025